

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 103**

**(IB)-967(PB)/2018**

**CA-1058/2019, CA-2239/2019, CA-2877/2019,  
IA-2086/2020, IA-2090/2020, IA-3272/2022,  
IA-4775/2020, IA-6039/2022, CA-1058/2020, IA-1262/2023**

**IN THE MATTER OF:**  
**SGM Webtech Pvt Ltd**

... **Applicant/Petitioner**

**Versus**

**Boulevard Projects Pvt Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 06.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the SRA** : Adv. Raunak Dhillon, Adv. Madhavi Khanna,  
Adv. Nihaao Dewan

**For the RP** : Adv. Abhishek Anand, Adv. Karan Kohli

**For the Discharge RP** : Adv. Pankaj Aggarwal, Adv. Shashwat Srivastava

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**CA-1058/2019, CA-2239/2019, CA-2877/2019, IA-2086/2020, IA-2090/2020, IA-3272/2022, IA-4775/2020, IA-6039/2022, CA-1058/2020, IA-1262/2023:** List on 07.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**